

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO.4649**  
TO BE ANSWERED ON 22.07.2019

**FOREST DWELLERS ON THE JAWADHU HILL**

4649. SHRI C. N. ANNADURAI;

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the break-up of total forest dwellers on the Jawadhu Hill in Tiruvannamalai and Vellore districts and if so, the details thereof;
- (b) the details of the claims for the title for land for habitation and self cultivation have been received under the Schedule Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 and Rules framed thereunder from Malayali tribes residing on the said hill;
- (c) the details of the cases out of those have been settled as on date and the details of the fate of remaining cases and furnish status report of those cases;
- (d) the details of the forest dwellers on Jawadhu hill have been provided financial assistance from National Scheduled Tribes Finance Development Corporation during last five years; and
- (e) the details of the quantum of grant-in-aid released to Tribal Research Institutes during the Financial Year 2014-19 and furnish break-up of the same, year/State/UT-wise?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

- (a) As per information received from the State Government of Tamil Nadu, in Tiruvannamalai district jawadhu hills block, there are 11 villages and 279 Habitations. The ST population as per 2011 census is 47,084 ( Males = 23952, Female = 23,129) and in Vellore district jawadhu hills block, there are 32 villages. The ST population as per 2011 census is 21,444 (Males = 10,786, Female = 10,658).
- (b) As per information received from the State Government of Tamil Nadu, in Tiruvannamalai district 2,955 claims have been received and in Vellore district, 1016 claims have been received from Malayali tribes for Individual Rights under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 and Rules framed thereunder.
- (c) As per information received from the State Government of Tamil Nadu, as on 18.07.2019 in Tiruvannamalai district out of 2,955 claims received, 99 Individual Titles have been distributed and 2,856 claims are under process and in Vellore district, out of 3,282 (1,016 Malayali) claims received, 356 (91 Malayali tribes) Individual Rights titles are distributed, 123 (115 Malayali tribes) claims are under process and 2803 claims are rejected in Sub- Division Level.

(d) No financial assistance has been provided to forest dwellers on Jawadhu hill from National Scheduled Tribes Finance Development Corporation during last five years.

(e) As per information available in this Ministry, the year-wise and State/ UT -wise details of the quantum of grant- in-aid released to Tribal Research Institutes during the Financial Year 2014-19 is as follows:

(Rs. in Lakh)

Sl. No	State/ UT	Fund Release				
		2014-15	2015-16	2016-17	2017-18	2018-19
1	Andhra Pradesh	96.50	0.00	0.00	940.42	749.58
2	A & N	41.00	50.00	0.00	0.00	99.00
3	Arunachal Pradesh	0.00	0.00	0.00	647.99	253.01
4	Assam	85.77	0.00	0.00	183.65	198.75
5	Chhattisgarh	164.50	0.00	0.00	168.73	504.49
6	Gujarat	69.91	86.53	0.00	2438.00	0.00
7	Himachal Pradesh	0.00	0.00	0.00	0.00	106.80
8	Jammu And Kashmir	0.00	10.00	340.00	0.00	97.00
9	Jharkhand	107.11	0.00	0.00	0.00	1211.83
10	Karnataka	93.00	148.00	117.00	130.00	106.00
11	Kerala	45.45	0.00	67.99	745.65	401.25
12	Madhya Pradesh	157.50	78.75	54.35	732.51	738.34
13	Maharashtra	58.10	0.00	0.00	0.00	485.01
14	Manipur	151.00	119.00	109.00	58.00	530.11
15	Mizoram	0.00	0.00	0.00	0.00	564.36
16	Nagaland	0.00	0.00	0.00	0.00	825.00
17	Odisha	305.50	250.30	322.39	662.90	819.07
18	Rajasthan	77.33	63.25	0.00	169.25	214.00
19	Sikkim	0.00	0.00	111.00	136.00	194.50
20	Tamil Nadu	32.50	132.30	0.00	133.20	177.25
21	Telangana	60.16	0.00	121.90	339.50	454.00
22	Tripura	66.00	159.50	73.25	198.75	316.14
23	Uttar Pradesh	0.00	0.00	43.26	0.00	0.00
24	West Bengal	73.00	43.50	150.82	215.45	380.15
25	Meghalaya	-	-	-	-	574.35
26	Uttarakhand	-	-	-	-	0.00
	<b>Total</b>	<b>1684.33</b>	<b>1141.13</b>	<b>1510.96</b>	<b>7900.00</b>	<b>10000.00</b>